

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI):**

(a) A comprehensive programme which involves improvement and expansion of the fleet, improvement of maintenance by construction of new depots and improving work procedures and a programme for redesigning the routing system is under implementation. Since March, 74, 350 new buses have been introduced in the fleet, 8 new depots have been commissioned, though the facilities at these depots have still to be fully developed.

(b) and (c). The new system of services has brought some relief to the travelling public. It is hoped to cover the entire city by DTC services in a phased manner.

(d) Rs. 10.33 crores have been provided in the budget of the current financial year for acquisition of new buses and construction of depots etc. by DTC. The above provision is not wholly on the basis of commercial justification but bearing in mind the public utility aspect of the D. T. C. services.

**Ownership rights to West Pakistani Refugees Rehabilitated in Delhi**

1593. SHRI S. A. MURUGANANTHAM: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have not given the ownership rights to more than 50,000 families of refugees from West Pakistan who have settled in the rehabilitation colonies in Delhi; and

(b) if so, the facts thereof and the reasons therefor?

**THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI G. VENKATSWAMY):** (a) and (b). According to Government policy the rural land in Delhi is allotted on lease-hold basis. In the case of Displaced Persons from West Pakistan also, the plots that were

developed in the rehabilitation colonies in Delhi have been sold or allotted on lease-hold basis and lease-deeds as prescribed in the Displaced Persons (Compensation and Rehabilitation) Act, 1954 have already been executed in most of the cases.

**Multinational Corporations interest in Steel Mills at Salem, Vizag and Vijayanagar**

1594. SHRI B. V. NAIK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any multinational corporations have evinced interest in the new steel mills at Salem, Vizag and Vijayanagar;

(b) if so, the names of those multinational corporations; and

(c) the reaction of Union Government thereto?

**THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD):** (a) No, Sir.

(b) and (c). Do not arise.

**Press Report regarding setting up of East Pakistan Government in Exile**

1595 SHRI PRABODH CHANDRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item regarding setting up of East Pakistan Government in exile; and

(b) if so, the reaction of Government thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS):** (a) Yes, Sir.

(b) The independence and sovereignty of Bangladesh is recognised not only by India but also by Pakistan and the international community. The existing Government in Bangladesh is also

recognised as the legitimate Government of Bangladesh. Obviously, a so-called East Pakistan Government in exile has no basis or status.

**Steel sale in blackmarket in Kudal Taluk, Ratnagiri**

1596. PROF. MADHU DANDAVATE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the steel quota obtained for small engineering works in Kudal Taluk of Ratnagiri District of Maharashtra has been sold in black-market in Bombay;

(b) if so, the person responsible for the malpractice; and

(c) the steps taken to curb these malpractices?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) to (c). The information is being collected and will be laid on the Table of the House.

**मच्छरों को मारने के लिये डी०डी०टी० का प्रयोग**

1597. श्री नाथराम ग्रहिरवार: क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या डी० डी० टी० का छिड़काव समय पर तथा पर्याप्त मात्रा में नहीं किया जाता और मच्छरों तथा मक्खियों को मारने में भी यह प्रभावी सिद्ध नहीं होता है; और

(ख) इस बारे में सरकार द्वारा क्या उपचारात्मक कार्यवाही की जा रही है?

स्वास्थ्य और परिवार नियोजन अंचालय में उप-मंत्री (श्री ए० के० एच० इस्हाक): (क) और (ख). डी० डी० टी० मलेरिया निरोधी और फसल बचाव के कार्यों के लिए

इस्तेमाल की जाती हैं। अभी तक मलेरिया-निरोधी कार्यक्रम में इसके प्रयोग करने का सम्बन्ध है, इसे करने के लीटर पर्याप्त मात्रा में तथा सामान्यतः समय पर छिड़का जाता है। मच्छरों को मारने में यह प्रभावी तरीका साबित होती है। मच्छरों की मक्खियों के लिए इसका प्रयोग नहीं किया जाता है। उन क्षेत्रों में जहाँ डी० डी० टी० प्रभावकारी नहीं होती है अन्य प्रकार के कीटनाशकों, तथा बी० एच० सी० और मालाथिऑन का प्रयोग किया जाता है।

**सैनिक स्कूलों के स्थान**

1598. श्री नाथू राम ग्रहिरवार: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में सैनिक स्कूलों का संख्या क्या है तथा ये स्कूल कहाँ कहाँ पर स्थित हैं; और

(ख) किसी स्थान पर सैनिक स्कूल खोलने पर आधार क्या है?

रक्षा मंत्री (श्री स्वर्ण सिंह)

(क) देश में इस समय 17 सैनिक स्कूल हैं। उनके स्थान: मंगल पटल पर रख मये विवरण में दिए गए हैं। [अबालय में रखा गया। देखिये संख्या LT-8538/74]

(ख) राज्या/संघ शासित क्षेत्रों में सैनिक स्कूल उभरने के द्वारा सैनिक स्कूल सेनापटी को दिये गये अनुरोध पर इस शर्त के साथ खोले जाते हैं कि वे (राज्य/संघ क्षेत्र) स्कूलों के लिए भूमि, भवन, उपकरण देंगे और छात्रों को छात्रवृत्ति देने की व्यवस्था भी करेंगे। स्कूल राज्य सरकारों/संघ शासित क्षेत्रों द्वारा बंटाए गए उपयुक्त स्थानों पर ही स्थापित किए जाते हैं।